

Pay scale of teachers of schools in Mizoram

4594. DR. R. ROTHUAMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) if it is a fact that whereas teachers both in Government High Schools and L. P. Schools in Mizoram enjoy the latest Central revised pay scale, those teachers in Government Middle English Schools in Mizoram were deprived of the said benefit; and

(b) if so, whether, these anomalies with respect to pay scale of Middle English Teachers will be rectified with immediate effect?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The information is being collected from the Union Territory of Mizoram and will be laid on the Table of the House as soon as available.

Criteria regarding grants to Universities

4595. SHRI PRADYUMNA BAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the University Grants Commission made grants to different Universities in an arbitrary manner during the emergency; and

(b) the criteria on the basis of which the funds were allocated to different Universities and Research Institutions?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) According to the information furnished by the University Grants Commission, no grants were released to universities, in an arbitrary man-

ner, by the Commission, during the period of emergency.

(b) The Commission allocates grants to Universities for development for a Plan period. To determine the quantum of grants to be released, the development proposals of universities are examined by separate Visiting Committees which assess the requirements of each university. On the basis of the recommendations of such Visiting Committees, the Commission communicates the development programmes approved by them, indicating also the assistance that would be available from the Commission. The pattern of assistance varies for different types of programmes. The Commission releases grants to the universities on the basis of the progress of expenditure communicated by them.

Research Institutions, not covered by the U.G.C. Act, do not get any assistance from the Commission.

Proposal from Southern States for more Irrigation Projects

4596. SHRI KUMARI ANANTHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of proposals from Southern States for more irrigation projects pending with Central Government; and

(b) the reasons for the delay in taking decisions thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The number of new projects received in Central Water Commission from